

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 103(ND)/2014  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2017

NAME OF THE COMPANY: M/s. Avigo Trustee Company Ltd.  
V/s.  
M/s. Hythro Power Corporation Ltd.ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	ADITYA KUMAR	ADVOCATE RESPONDENTS		
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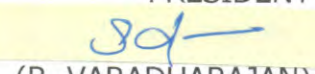
2.	MOHD. NIZAM PASHA ,	ADVOCATE	RESPONDENTS	
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ORDER

Keeping in view the facts of the case and pendency of a petition before the Chennai Bench of NCLT where the orders have been reserved, we defer the order.

List on 12.04.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (J)